

about \$1,30,000 towards staff, special equipments and related expenditure. The obligation of the Government of India will be about Rs. 2.65 lakhs in the first year towards facilities provided at the Training Centre. The agreement will be extended beyond the period of one year by which time it is hoped that the usefulness of the Centre would have been better known and F.A.O. would have been able to arrange for more funds for the purpose.

National Extension Blocks

1921. Shri Rishang Keishing: Will the Minister of Community Development and Co-operation be pleased to state:

(a) the number of National Extension Blocks, opened so far and of those to be opened during the Third Five Year Plan in Manipur;

(b) the number of the N.E.S. Blocks converted into Tribal Blocks and the number yet to be converted into Tribal Blocks;

(c) whether entire Manipur will be covered by the end of the Third Plan period; and

(d) the special machinery provided to ensure proper utilisation of additional funds in the Tribal Blocks?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):

(a) and (c). 13 Community Development Blocks and one pre-extension Block have been opened so far. The whole of Manipur is now covered by Blocks. The Pre-extension Block has also entered Stage I with effect from 1-4-1964.

(b) 3 Community Development Blocks have been converted into Tribal Blocks so far and 4 more Blocks will be converted into Tribal Blocks, two in 1964-65 and the remaining two in 1965-66.

(d) A Tribal Development Block has, in addition to the normal staffing pattern of a Community Development Block, an Additional Block Development Officer, an Assistant Engineer, an Engineering Overseer, an Extension Officer (Soil Conservation) etc. The Senior Block Development Officer and the other personnel are responsible for proper utilisation of funds in a Tribal Development Block. At the State level, the Development Commissioner looks after the Tribal Development Programme as part of the Community Development Programme. Besides, the Commissioner for Scheduled Castes & Scheduled Tribes watches the progress of the Tribal Development Blocks Programme.

दिल्ली जंक्शन का पार्सल ऑफिस

१९२२. श्री श्रीकार लाल बरवा :
क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे बोर्ड के केन्द्रीय अनुसन्धान अभिकरण ने १० मार्च, १९६४ को आस्टवर्ड पार्सल ऑफिस, दिल्ली जंक्शन पर छापा मारा था ;

(ख) यदि हां तो उसमें कितना भ्रष्टाचार मिला और उसमें सारकारी खजाने का कितना धन कम निकला ; और

(ग) इस सम्बंध में क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) रेलवे बोर्ड की केन्द्रीय जांच एजेंसी ने १०-३-१९६४ को दिल्ली जंक्शन पर जाबक पार्सल घर की जांच की ।

(ख) और (ग) राकड़ का हिनाब किताब रखने में किसी तरह की अनिदमितता नहीं पायी गयी। लेकिन बर्तन के लिए अपने ब्राने परेषणों की रेखवे रसीद बनाने से संबंधित नियमों के प्रयोग के बारे में आगे जांच पड़ताल की जा रही है।

**Indian Veterinary Research Institute,
Izatnagar**

1923. Shri Brij Raj Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Scientific Officers of the Indian Veterinary Research Institute, Izatnagar/Mukteswar, have been given scientific scales of pay only with effect from 19th October, 1962 and not from 1st July, 1959 as recommended by the Second Pay Commission.

(b) whether it is a fact that the Scientific Officers of the sister institutes have been given the scientific scales of pay with effect from 1st July, 1959; and

(c) if so, the reasons for this discriminatory treatment?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). Yes. In respect of posts which were specifically mentioned by the Pay Commission in Chapter XV of their report, scientific scales had been allowed from 1st July, 1959. In respect of posts which were not mentioned in that chapter and for which Government of India had agreed to Scientific scales later on, these had been given effect to from the date of issue of relevant orders. This practice is in accordance with that followed by Government of India in the case of other Categories of Posts also where the Pay Commission had made no specific recommendations and for

which Government of India agreed to a higher scale subsequently. Thus no discrimination what-so-ever has been caused to the Indian Veterinary Research Institute Officers.

Trains between Kiul and Burdwan

1924. Shri B. P. Sinha: Will the Minister of Railways be pleased to state:

(a) whether the number of Express and Passenger trains running on the main line of the Eastern Railway between Kiul and Burdwan via Asansol is more as compared to that running on the loop line via Sahibganj; and

(b) if so, the reasons for this disparity?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) Apart from the Main Line being more important by reason of its passing through Coal fields and industrial belts, following are the reasons for running more trains via the Main Line is compared to those on the Sahibganj loop:

(i) Sahibganj Loop is working to saturation and no spare line capacity is available there to accommodate any additional train.

(ii) The journey time by trains via Sahibganj Loop is more than that via Main Line due to route via Sahibganj being longer by 103 Kilometers, the maximum permissible speed being less and the section being single line entailing inevitable crossing delays.

दिल्ली दुग्ध योजना के घी की बिक्री

१६२५. श्री श्रीकार लाल बेरवा : क्या खाद्य तथा कृषि मंत्री यह बनाने की दृष्टा करेगे कि :

(क) क्या यह सच है कि दिल्ली दुग्ध योजना ने १ किलो घी के डिब्बे बन्द